

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 5<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 166 of 2012**

**Delhi Transco Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan**

**Counsel for the Respondent (s): Mr. Meet Malhotra, Sr. Adv.  
Mr. Ravi S.S. Chauhan  
Mr. Prateek Dahiya  
Mr. K.M. Varma (Rep.) for R.1  
Mr. Vishal Anand for R.2 & R.3  
Mr. Anand Shrivastava for R.4**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **07.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/vt*